

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/25/2013
Dated: 07/8/2018

BETWEEN:

1. Dr. T. Rama Krishna Reddy, S/o.Late T. Pulla Reddy,
Aged about 70 years,
Retd. CMS, Railway Hospital, Lallaguda,
S.C. Railway, Secunderabad, H.No. 12-13-695,
Nagarjuna Nagar,Tarnaka, Secunderabad – 500 017.
2. Dr.P.V.Krishna Rao, S/o. Paladugu Subba Rao,
Aged about 69 years,
Retd. Chief Medical Director, Secunderabad,
S.C. Rly, R/o. H.No.7-112, Police Station Road,
Kamaiahthopu, Kanuru, Vijayawada – 520 007.
3. Dr. M. Lakshmaiah, S/o. Late K. Muthyalu,
Aged about 70 years, Sr. MS (Retd), Vijayawada,
S.C. Rly, R/o. Plot No.88, Ambapuram Road,
Ajithsingh Nagar, Vijayawada – 15.
4. Dr. K. Ramakoteswara Rao, S/o. Kanakamedala Venkaiah,
Aged about 68 years,
Retd. Sr. MS. Gunturu, S.C. Rly, R/o. No.222,
Sree Prakash Towers,
Sikamani Center, Prajasakti Nagar, Hyderabad – 520 010.
5. Dr. Mrs. S.V.L. Padmavathi, W/o. S.Narayanaswami,
Aged about 70 years, Retd. CMS, Visakhapatnam,
East Coast Railway, R/o. Plot No.63/A, Vidyanagar,
Pinnamaneni Teachers Colony, Kanuru, Vijayawada – 520 007.
6. Dr. Surya Mohana Reddy B., S/o. B. Venkateswara Rao,
Aged about 66 years, Retd. CMS, Vijayawada, S.C. Rly,
R/o. H. No.33-13-3, Kadiyalavari Street,
Seetharampuram, Vijayawada -2.
7. Dr. Syed Rasool, S/o. Syed Ismail, aged about 69 years,
Sr. MS Guntur, S.C. Rly, R/o.
D.No.3-29-211/B3, Ramanujkutam,
Krishna Nagar Main Road, Guntur -6.
8. Dr. P. Reddeppa Reddy, S/o. Reddeppa Reddy,
aged about 68 years, Sr. MS Retd. Guntakal,
S.C. Rly, R/o.A-4, Raj Enclave, 74-13-1,
Prakash Nagar, Rajahmundry – 533 103, E.G. Dist – A.P.

9. Dr. P. Sambasiva Rao, S/o. P. China Rangaiah, aged about 68 years, Retd. Sr. MS. Guntur, S.C. Rly, R/o. H.No.5-89-12/2, 3rd Line, Laxmipuram, Guntur – 522 007.
10. Dr. G. Subramanyam, S/o. Late D. Dakshinamurthy, aged about 69 years, Retd. Chief Medical Director, Eastern Railway, Kolkata # G-04, Parnasala Apartments, Kanakadurga Nursing Home road, Krishna Nagar, Maharanipeta, Visakhapatnam – 530 002.
11. Dr. M. Ashok Kumar, S/o. M. Robert, aged about 66 years, Sr. MS. Rajahmundry, S.C. Railway, R/o. H.No.31-16-21, 1st floor, Subramanya Sadan, Bullamma Veedhi, Machavaram Down, Vijayawada – 520 004.

..... Applicants

AND

1. The Union of India rep. by its Secretary, Ministry of Personnel, Public Grievances and Pensioners, Department of Pension and Pensioner's Welfare, Loknayak Bhavan, Khan Market, New Delhi – 110 001.
2. The Union of India rep. by its Chairman, Railway Board, Ministry of Railways, Rail Bhavan, New Delhi – 100 001.
3. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
4. The General Manager, East Coast Railway, Bhubaneswar, Orissa, State.
5. The General Manager, Easter Railway, Fairlie Place Kolkota, West Bengal.
6. The Financial Advisor and Chief Accounts Officer, South Central Railway, Rail Nilayam, Secunderabad.
7. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
8. The Financial Advisor and Chief Accounts Officer, East Coast Railway, Bhubaneswar, Orissa State.
9. The Chief Personnel Officer, East Coast Railway, Bhubaneswar, Orissa State.
10. The Financial Advisor and Chief Accounts Officer, Eastern Railway, Fairlie Place, Kolkota, West Bengal.

11. The Chief Personnel Officer, Eastern Railway, Fairlie Place, Kolkota, West Bengal.

..... Respondents

Counsel for the Applicant : Dr. P.B. Vijay Kumar, Advocate
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Both side counsel present.

2. Counsel for the applicant has informed that pension based on the Non-Practicing Allowance (NPA) has already been granted along with arrears. Hence, the OA is dismissed. No order as to costs.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V. SUDHAKAR)
ADMN. MEMBER

Dated the 7th August, 2018
(Dictated in the Open Court)